

MEDIATION CENTRE, RAJASTHAN HIGH COURT JODHPUR
CAUSE – LIST 28.03.2016

S.No	NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE P/etitioner's	NAME OF ADVOCATE Respondent's
01.	Dr.Manjula Choudhary , Advocate	S.B.Civil Misc.Appeal No.675/2001,Smt.Meero Devi & Tulsam Ram	Mr.M.L.Kharti	Mr. Naveen Sharam & Aksay Dave
02.	Dr.Rakesh Sinha,Advocate	S.B.Civil Misc.Appeal No.173/2001,Anchi Devi & Ors V/s Islam & Ors	Mr.Sandeep Saruparia	Mr.Amitabh Acharya
03.	Dr.Manjula Choudhary , Advocate	S.B.C.M.A.No.608/2011 , Kamal Manwani V/s Smt.Anita	Dr.Sachin Acharya	Mr.Arjun Purohit
04.	Smt.Rajlaxmi Singh Choudhary ,Advocate	S.B. Civil Misc.Appeal No.1833/2015,Smt.Kanta V/s Kishoure Singh	Mr.S.K.Verma	Mr.B.S.Rathore
05.	Smt.Rajlaxmi Singh Choudhary ,Advocate	S.B.C.M.A.1270/2005,Shyam lal V/s Smt.Raju	Mr.Manish Pitaliya	Mr.Sandeep Saruparia
06.	Shri D.S.Udhawat, Advocate	S.B.C.M.A.4350/2011,Pavnes h V/s Smt.Mamta @ Moriya	Mr.Header Agha	Mr.Pradeep Shah & Sandeep Shah
07.	Dr.Smt.Pramila Acharya,Advocate	S.B. Civil Misc. Tr.Pet.No. 09/2015,Smt.Neha V/s Sunil Solanki	Mr.Amit Garu	Mr.Mahaveer Parek
08.	Dr.Rakesh Sinha,Advocate	S.B.Civil Misc.Tr.Pet.No.69/2015,Smt. Renuka @RenuV/s Girdhar Gopal	Mr.Deepak Manirria	Mr.....
09	Dr.A.A.Bhansali , Advocate	S.B.C.M.A.No.01/2006, Harish Kumar V/s Samt.Manju	Mr.Sajjan Singh	Mr.Varrun Goyal
10.	Shri Harish Purohit, Advocate	S.B.Civil Misc.Appeal No.423/1997,Smt.Hurma V/s Nirmal Singh	Mr.M.S.Soni	Mr.N.K.Mehta
11.	Shri Mali Ram Pareek , Advocate	S.B.Civil Misc.Appel No.58/2009,Kumpa Ram V/s Tulsi	Mr.Abhishek Sharma	Mr.Dilip Sharma
12.	Dr.Pramila Acharya Advocate	S.B.Civil Misc.Appeal No.2219/2007,Smt.Meena V/s Tara Chand	Mr.Rajesh Choudhary	Mr.Prashant Sharma
13.	Shri Pankaj Ravendra Mehta ,Advocate	S.B.Civil Misc.Appeal No.1149/2004,Kailash Kumari V/s Vishal Kumar	Mr.Vishal Singhal	Mr.Prakash Chandra Sharma
14.	Shri J.K.Bhaiya , Advocate	S.B.Civil Misc.Appeal No.1306/2006,Shatain Singh V/s Smt.Usha	Mr.Anuj Kala & Arun Dadich	Mr.Pradeep Shah & Sabir Khan
15.	Shri Manak Lal Chandak ,Advocate	S.B.Civil Misc.Appeal No.367/2009,Umaid SinghV/s Anuradha	Mr.Vinay Jain	Mr.
16.	Smt.Meena Kothari,Advocate	S.B.Civil Misc.Tr.Pet.No.107/20185, Priya Sodha V/s Karan Singh Sodha	Mr.Pankaj Gupta	Mr. Shamboo singh & Bharat Singh
17	Smt.Suman Porwal , Advocate	S B C.M.A. 1413/2012,Baljeet Singh /Jai shree	Mr.Rakesh Matoriya	Mr.....

S.No	NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE P/etitioner's	NAME OF ADVOCATE Respondent's
18.	Smt.Meena Kothari,Advocate	S.B.C.F.A.No.417/2005,Bhaw ar kanwar V/s Vijay Singh	Mr.Anil Vyas	Mr.Alkesh Agarwal
19.	Shri Prashant Kumar Shanra, Retd;D.J.& Adv.	S.B.Criminal Rev.Pet.No.828/2014,Smt. Hemlata @ Hanza Devi V/s Nariain lal	Mr.R.P.Singaria	Mr.G.S.Rathore
20.	Shri Prashant Kumar Shanra, Retd;D.J.& Adv.	S.B.Cri.Rev.Pet.No. 1410/2015,Payal V/s State & Ors.	Mr.H.M.Saraswat	Mr.Pradeep Choudhary


 DEPUTY SECRETARY
 RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR